

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

Subject: Modification to the Calendar for the year-2019.

O R D E R

No: 25

Dated: 05/4/2019

In terms of S. 135 B of the Representation of the People Act, 1951, it is hereby ordered that :-

- (i) 11th April, 2019 shall be a holiday in Jammu wing of the High Court with a stipulation that cases fixed for the said day shall be listed on 12th April, 2019 in addition to the cases fixed for 12th April, 2019, before the respective bench(es) holding the roster.
- (ii) 18th April, 2019, a non-sitting day for the Hon'ble Court, shall be a holiday in Srinagar wing of the High Court.
- (iii) Daily Waged/Causal Workers of the High Court shall also be entitled to the benefit of paid holiday on aforesaid dates.
- (iv) An employee, including daily rated/casual worker of the High Court or District Courts, who is registered as an elector outside the constituency where he ordinarily resides on account of his employment, shall be entitled to the benefit of paid holiday on the day of poll.

By Order.

(Sanjay Dhar)
Registrar General

No: 333-79/N

Dated: 05/4/2019

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr/Mrs Justice _____
.....for information of their Lordships..
3. Secretary to the Government, Department of LJ&PA, Civil Secretariat Jammu.
4. Registrar Vigilance, High Court of Jammu and Kashmir, Jammu
5. Registrar Rules, High Court of Jammu and Kashmir, Jammu.
6. Registrar Judicial, High Court of Jammu and Kashmir, Jammu/Srinagar.
7. Principal District & Sessions Judge, _____.
8. Director, State Judicial Academy, High Court of J&K, Jammu.

9. Member Secretary, State Legal Services Authority, Jammu.
10. Administrative Officer, Office of the Advocate General, J&K, Jammu.
11. President, Bar Association Srinagar/Jammu.
12. Joint Registrar (Protocol) High Court of J&K, Srinagar/Jammu.
.... for information.
13. CPC e-Courts, High Court of J&K, Srinagar for information and with the request to upload the same on the official website of J&K High Court.
14. Manager, Government Press, Jammu for information and necessary action.
15. Order File.

Registrar General

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5/4/15